

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 2/RP/2026

Subject : Petition for review of the Order dated 28.11.2024 in Petition No. 446/GT/2020 for determination of tariff of Muzaffarpur Thermal Power Station, Stage-II (390 MW) for the period 2019-24

Petitioner : NTPC

Respondent(s) : BSPHCL and 7 others

Date of hearing : **18.2.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V, Member
Shri Harish Dudani, Member

Parties Present : Shri Adarsh Tripathi, Advocate, NTPC
Shri Ajitesh Garg, Advocate, NTPC
Shri Puneeth Ganpathy, Advocate, Bihar Discoms
Shri Chiranjeev Singh Marwaha, Bihar Discoms

Record of Proceedings

The matter was called out through a virtual hearing.

2. During the hearing on 'admission', the learned counsel for the Petitioner submitted that the present Petition has been filed seeking review of the order dated 28.11.2024 passed by this Commission in Petition No. 446/GT/2020 on two aspects, namely, (i) Zero Liquid Discharge (ZLD), and (ii) alleged calculation error in Gross Station Heat Rate (GSHR).
3. The learned counsel appearing on behalf of the Respondents, Bihar Discoms, opposed the submissions made by the learned counsel of the Petitioner and submitted that the Petition is not maintainable.
4. The Commission, after hearing the parties, directed as under:
 - a) Admit and issue notice to the Respondents.
 - b) The Respondents shall file their replies on or before **24.3.2026**, after serving a copy to the Petitioner, who may file its rejoinder, if any, by **14.4.2026**.
5. The Petition shall be listed for hearing on **23.4.2026**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)

